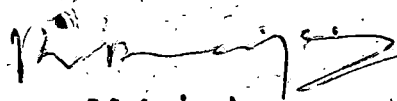
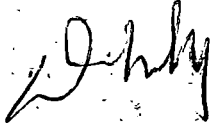


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>25-6-93</u>	None present on behalf any of the parties. We have perused the reply submitted by the respondents. In para-3 of the reply they have stated that the state Govt. has reinstated the petitioner vide order dated 4.5.93 (Annexure R-1). The order has been complied with. The notice of the Contempt Petition is discharged.  (B. B. Mahajan) Member (Adm.)  (D. P. Mehta) Vice-Chairman Copy sent to the upk. Cmsl & up Cmsl as vide 2680 to 4681 Date <u>12-7-93</u> 9